

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 41 of 2013

Dated : 24th October, 2013

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

Bharat Sugar Mills & Anr. ... Appellant(s)

Versus

Bharat State Electricity Board & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Pankaj Bhagat

**Counsel for the Respondent(s) : Mr. Mohit Kumar Shah &
Mr. Rituraj for R-1 & R3
Mr. Nand Sharma for BERC**

ORDER

At the request of the learned counsel for the respondent nos. 1 and 3,
post the matter for further hearing on **25th October, 2013.**

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**

rkt